

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 05.12.2019 (THURSDAY)**

**COURT III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 288 of 2019	Hirabhai Bavbhai Ahir & Ors. Vs. Ahitri Spinning Mills Pvt. Ltd. & Ors.	Ashutosh Gupta	Anushree Kapadia-R2

**For Admission (After Notice)**

2.	Comp. App. (AT) No.321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt Ltd & Ors.	Ashok Kumar Jain	Dhruv Surana
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**For Hearing**

3.	Comp. App. (AT) (Ins) No. 937 of 2019	Ansal Properties & Infrastructure Ltd. Vs. MGF Developments Ltd.	Henna George	Akhil Sachar
4.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	G.Ramakrishna Prasad	K. Sharat Kumar
5.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	Mohd. Wasay Khan	GouthamShivshank ar (R1 to R9), Anandh K (R19 to 22)
6.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. <b>With</b>	John Mathew	GouthamShivshank ar (R2-10)
7.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshank ar
8.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
9.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
10.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs ) <b>With</b>	Vivek Holla	Nikhil Nayyar
11.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla

<b>12.</b>	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies, NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
<b>13.</b>	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi <b>With</b>	N.Chinnachamy	Kunal Chatterji
<b>14.</b>	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS
<b>15.</b>	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt Ltd & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi (R1,R4)
<b>16.</b>	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2

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By Order  
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